

Statement No. B1

Statements showing the pendency and disposal of cases in the Court of DJ Haridwar in the month July 2015

Name of the p.o.	Nature of Cases	Pending of the Month	Institution			Total of Column 3 to 6	Disposal			Total of columns 8 to 10	Pending at the close of the month	Total working days	Total work done	Percent -age	Stayed by the Superior Courts
			original institution	recd by transfer	otherwise		After full trial	By transfer	Otherwise						
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
N.S. Dhanik	O.S.	3	0	0	0	3	0	0	0	0	3	16.8	26.73	159.11%	1
	SCC	5	1	0	0	6	0	1	0	1	5				
	CA	22	4	0	0	26	0	3	0	3	23				3
	MCA	12	2	0	0	14	1	2	0	3	11				
	RCA	0	0	0	0	0	0	0	0	0	0				
	SCCR	4	3	0	0	7	0	4	0	4	3				
	RCR	0	0	0	0	0	0	0	0	0	0				
	CR	6	9	0	0	15	0	7	0	7	8				
	PPA	0	0	0	0	0	0	0	0	0	0				
	MACT	121	20	0	0	141	4	3	0	7	134				
	Matrimonial Case	0	0	0	0	0	0	0	0	0	0				
	Insolvency	0	0	0	0	0	0	0	0	0	0				
	Election Pet.	2	0	0	0	2	0	0	0	0	2				
	L. A	0	0	0	0	0	0	0	0	0	0				
	Misc. cases	344	57	0	1	402	12	7	23	42	360				3
	Execution	179	21	0	0	200	2	0	4	6	194				6
	Total of civil cases	698	117	0	1	816	19	27	27	73	743				13
	ST Under section 302 ipc	41	3	0	0	44	1	1	0	2	42				
	Other session trial cases	101	31	0	0	132	3	25	0	28	104				2
	Crl Appeals	32	13	0	0	45	0	12	1	13	32				
Crl rev.	163	58	0	0	221	2	43	0	45	176					
Crl misc.	68	104	0	0	172	7	11	83	101	71					
135 Elec. Act	227	0	0	0	227	0	0	23	23	204					
Total of Crl cases	632	209	0	0	841	13	92	107	212	629				2	
Grand Total	1330	326	0	1	1657	32	119	134	285	1372				15	

Rape case, under trail decided in this month/ Old cases (upto year 2010) decided in this month

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Statements showing the pendency and disposal of cases in the Court of 1st ADJ Haridwar in the month July 2015

Name of the p.o.	Nature of Cases	Pending of the Month	Institution			Total of Column 3 to 6	Disposal			Total of columns 8 to 10	Pending at the close of the month	Total working days	Total work done	Percent -age	Stayed by the Superior Courts	
			original institution	recd by transfer	otherwise		After full trial	By transfer	Otherwise							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	
Sh. Malik Mazhar Sultan	O.S.	6	0	0	0	6	0	0	0	0	6	21	21.49	102.33%		
	SCC	12	0	0	0	12	0	1	1	2	10				1	
	CA	86	0	0	0	86	0	0	2	2	84					
	MCA	34	0	1	0	35	1	0	0	1	34					
	RCA	11	0	0	0	11	0	0	0	0	11					
	SCCR	37	0	0	0	37	0	0	0	0	37					
	CR	26	0	0	0	26	1	0	0	1	25					
	PPA	0	0	0	0	0	0	0	0	0	0					
	MACT	40	0	0	0	40	0	0	1	1	39					
	Election Pet.	0	0	0	0	0	0	0	0	0	0					
	Matrimonial Case	0	0	0	0	0	0	0	0	0	0					
	L.A	20	0	0	0	20	0	0	0	0	20					
	Misc. cases	43	0	5	0	48	0	0	0	0	48				4	
	Execution	12	0	2	0	14	0	7	0	0	7	7			1	
	Total of civil cases		327	0	8	0	335	2	8	4	14	321	21	21.49	102.33%	6
	ST under section 302 ipc		28	0	0	0	28	0	0	0	0	28				
	Other session trial cases		129	0	2	0	131	2	0	3	5	126				1
	Crl Appeals		73	0	2	0	75	7	0	0	7	68				
	Crl rev.		155	0	5	0	160	22	0	0	22	138				
	Crl misc.		50	0	1	0	51	2	1	0	3	48				
Gang. Act		146	4	0	0	150	4	0	0	4	146					
Total of Crl cases		581	4	10	0	595	37	1	3	41	554				1	
Grand Total		908	4	18	0	930	39	9	7	55	875				7	

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Statements showing the pendency and disposal of cases in the Court of 2nd ADJ Haridwar in the month July 2015

Name of the p.o.	Nature of Cases	Pending of the Month	Institution			Total of Column 3 to 6	Disposal			Total of columns 8 to 10	Pending at the close of the month	Total working days	Total work done	Percent -age	Stayed by the Superior Courts
			original institution	recd by transfer	otherwise		After full trial	By transfer	Otherwise						
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
Sh. Ajay Chaudhari	O.S.	7	0	0	0	7	0	0	0	0	7	10	12.49	124.90%	
	SCC	10	0	0	0	10	0	1	0	1	9				
	CA	60	0	2	0	62	0	0	0	0	62				
	MCA	42	0	0	0	42	0	0	0	0	42				
	RCA	9	0	0	0	9	0	0	0	0	9				
	SCCR	25	0	3	0	28	0	0	0	0	28				
	CR	50	0	2	0	52	1	0	0	1	51				
	PPA	0	0	0	0	0	0	0	0	0	0				
	MACT	46	0	0	0	46	0	0	0	0	46				
	Election pet.	0	0	0	0	0	0	0	0	0	0				
	Matrimonial Case	0	0	0	0	0	0	0	0	0	0				
	L.A	7	0	0	0	7	0	0	0	0	7				
	Misc. cases	44	0	3	0	47	2	0	0	2	45				
	Execution	22	0	2	0	24	0	0	0	0	24				
	Total of civil cases	322	0	12	0	334	3	1	0	4	330				
	ST under section 302 ipc	40	0	1	0	41	3	0	0	3	38				
	Other session trial cases	202	0	8	0	210	4	0	0	4	206				
	Crl Appeals	77	0	1	0	78	1	0	0	1	77				
	Crl rev.	179	0	17	0	196	7	0	0	7	189				
	Crl misc.	57	0	6	0	63	2	0	1	3	60				
NDPS act	0	0	0	0	0	0	0	0	0	0					
Total of Crl cases	555	0	33	0	588	17	0	1	18	570					
Grand Total	877	0	45	0	922	20	1	1	22	900					

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Statements showing the pendency and disposal of cases in the Court of 3rd ADJ Haridwar in the month July 2015

Name of the p.o.	Nature of Cases	Pending of the Month	Institution			Total of Column 3 to 6	Disposal			Total of columns 8 to 10	Pending at the close of the month	Total working days	Total work done	Percent -age	Stayed by the Superior Courts
			original institution	recd by transfer	otherwise		After full trial	By transfer	Otherwise						
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
Mr Bindhayacal Singh	O.S.	6	0	0	0	6	0	0	0	0	6	23	2.83	12.30%	
	SCC	36	0	0	0	36	0	0	0	0	36				
	CA	77	0	0	0	77	1	0	0	1	76				
	MCA	29	0	1	0	30	0	0	0	0	30				
	RCA	11	0	0	0	11	0	0	1	1	10				
	SCCR	20	0	1	0	21	0	0	0	0	21				
	CR	21	0	3	0	24	1	0	0	1	23				
	PPA	0	0	0	0	0	0	0	0	0	0				
	MACT	50	0	0	0	50	0	0	0	0	50				
	Insolvency	0	0	1	0	1	0	0	0	0	1				
	L.A	0	0	0	0	0	0	0	0	0	0				
	Misc. cases	97	1	1	0	99	3	0	0	3	96				
	Execution	6	0	0	0	6	0	0	0	0	6				
	Total of civil cases	353	1	7	0	361	5	0	1	6	355				
	STunder section 302ipc	31	0	3	0	34	0	1	0	1	33				
	Other session trial cases	132	0	7	0	139	0	1	0	1	138				
	Crl Appeals	58	0	1	0	59	1	0	0	1	58				
	Crl rev.	145	0	9	0	154	6	0	0	6	148				
	Crl misc.	55	2	5	0	62	2	0	1	3	59				
	NDPS Act	59	0	1	0	60	0	0	0	0	60				
Total of Crl cases	480	2	26	0	508	9	2	1	12	496				0	
Grand Total	833	3	33	0	869	14	2	2	18	851				0	

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Statements showing the pendency and disposal of cases in the Court of Ivth ADJ Haridwar in the month July 2015

Name of the p.o.	Nature of Cases	Pendency of the Month	Institution			Total of Column 3 to 6	Disposal			Total of columns 8 to 10	Pending at the close of the month	Total working days	Total work done	Percent -age	Stayed by the Superior Courts	
			original institution	recd by transfer	otherwise		After full trial	By transfer	Otherwise							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	
Vacant Court	O.S.	0	0	0	0	0	0	0	0	0	0					
	SCC	1	0	0	0	1	0	0	0	0	1					
	CA	25	0	0	0	25	0	0	0	0	25					
	MCA	2	0	0	0	2	0	0	0	0	2					
	RCA	0	0	0	0	0	0	0	0	0	0					
	SCCR	1	0	0	0	1	0	0	0	0	1					
	CR	3	0	0	0	3	0	0	0	0	3					
	PPA	0	0	0	0	0	0	0	0	0	0					
	MACT	0	0	0	0	0	0	0	0	0	0					
	Election Pet.	0	0	0	0	0	0	0	0	0	0					
	Matrimonial Case	0	0	0	0	0	0	0	0	0	0					
	L.A	0	0	0	0	0	0	0	0	0	0					
	Misc. cases	13	0	0	0	13	0	0	0	0	13					
	Execution	0	0	0	0	0	0	0	0	0	0					
	Total of civil cases	45	0	0	0	0	45	0	0	0	0	45				
	STunder section302ipc	14	0	0	0	14	0	0	0	0	0	14				
	Other session trial cases	37	0	0	0	37	0	0	0	0	0	37				1
	Crl Appeals	33	0	0	0	33	0	0	0	0	0	33				
	Crl rev.	43	0	0	0	43	0	0	0	0	0	43				
	Crl misc.	28	0	0	0	28	0	0	0	0	0	28				3
Total of Crl cases	155	0	0	0	0	155	0	0	0	0	155				4	
Grand Total	200	0	0	0	0	200	0	0	0	0	200				24	

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Statements showing the pendency and disposal of cases in the Court of Vth ADJ Haridwar in the month July 2015

Name of the p.o.	Nature of Cases	Pending of the Month	Institution			Total of Column 3 to 6	Disposal			Total of columns 8 to 10	Pending at the close of the month	Total working days	Total work done	Percent -age	Stayed by the Superior Courts	
			original institution	recd by transfer	otherwise		After full trial	By transfer	Otherwise							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	
Vacant Court	O.S.	0	0	0	0	0	0	0	0	0	0					
	SCC	0	0	0	0	0	0	0	0	0	0					
	CA	12	0	0	0	12	0	0	0	0	12					
	MCA	10	0	0	0	10	0	0	0	0	10					
	RCA	0	0	0	0	0	0	0	0	0	0					
	SCCR	4	0	0	0	4	0	0	0	0	4					
	CR	3	0	0	0	3	0	0	0	0	3					
	PPA	0	0	0	0	0	0	0	0	0	0					
	MACT	0	0	0	0	0	0	0	0	0	0					
	Matrimonial Case	0	0	0	0	0	0	0	0	0	0					
	L.A	0	0	0	0	0	0	0	0	0	0					
	Misc. cases	12	0	0	0	12	0	0	0	0	12					
	Execution	0	0	0	0	0	0	0	0	0	0					
	Total of civil cases	41	0	0	0	0	41	0	0	0	0	41				
	ST under section 302ipc	2	0	0	0	2	0	0	0	0	0	2				
	Other session trial cases	25	0	0	0	25	0	0	0	0	0	25				
	Crl Appeals	25	0	0	0	25	0	0	0	0	0	25				
Crl rev.	41	0	0	0	41	0	0	0	0	0	41					
Crl misc.	7	0	0	0	7	0	0	0	0	0	7					
Total of Crl cases	100	0	0	0	0	100	0	0	0	0	100					
Grand Total	141	0	0	0	0	141	0	0	0	0	141					

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**Statements showing the pendency and disposal of cases in the Court of FTC/ADJ/POCSO Act Haridwar in the month
July 2015**

Name of the p.o.	Nature of Cases	Pending of the Month	Institution			Total of Column 3 to 6	Disposal			Total of columns 8 to 10	Pending at the close of the month	Total working days	Total work done	Percent -age	Stayed by the Superior Courts	
			original institution	recd by transfer	otherwise		After full trial	By transfer	Otherwise							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	
Mrs. Anjushree Juyal	O.S.	0	0	0	0	0	0	0	0	0	0	21	8	38.09%		
	SCC	0	0	0	0	0	0	0	0	0	0					
	CA	0	0	0	0	0	0	0	0	0	0					
	MCA	0	0	0	0	0	0	0	0	0	0					
	RCA	0	0	0	0	0	0	0	0	0	0					
	SCCR	0	0	0	0	0	0	0	0	0	0					
	CR	0	0	0	0	0	0	0	0	0	0					
	PPA	0	0	0	0	0	0	0	0	0	0					
	MACT	0	0	0	0	0	0	0	0	0	0					
	Matrimonial Case	0	0	0	0	0	0	0	0	0	0					
	L.A	0	0	0	0	0	0	0	0	0	0					
	Misc. cases	0	0	0	0	0	0	0	0	0	0					
	Execution	0	0	0	0	0	0	0	0	0	0					
	Total of civil cases	0	0	0	0	0	0	0	0	0	0	0				
	ST u/s 302ipc	0	0	2	0	2	2	0	0	0	0	2				
	Other ST (POCSO)	87	0	16	0	103	103	4	0	0	4	99				
	CrI Appeals	0	0	0	0	0	0	0	0	0	0	0				
	CrI rev.	0	0	0	0	0	0	0	0	0	0	0				
	CrI misc.	12	0	1	0	13	13	2	0	0	2	11				
	Total of CrI cases	99	0	19	0	118	118	6	0	0	6	112				
Grand Total	99	0	19	0	118	118	6	0	0	6	112					

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Statements showing the pendency and disposal of cases in the Court of 1st ADJ Roorkee in the month July 2015

Name of the p.o.	Nature of Cases	Pending of the Month	Institution			Total of Column 3 to 6	Disposal			Total of columns 8 to 10	Pending at the close of the month	Total working days	Total work done	Percent -age	Stayed by the Superior Courts	
			original institution	recd by transfer	otherwise		After full trial	By transfer	Otherwise							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	
Sh. Pankaj Tomar	O.S.	0	0	0	0	0	0	0	0	0	0	22	17.2	78.20%		
	SCC	13	0	0	0	13	1	0	0	1	12					
	CA	50	2	0	0	52	0	6	0	6	46					
	MCA	13	1	0	0	14	0	0	1	1	13					
	RCA	6	0	0	0	6	0	0	0	0	6					
	SCCR	11	0	0	0	11	1	0	0	1	10					
	CR	19	0	2	0	21	0	4	0	4	17					
	PPA	0	0	0	0	0	0	0	0	0	0					
	MACT	71	0	2	0	73	3	0	0	3	70					
	Matrimonial Case	0	0	0	0	0	0	0	0	0	0					
	L A	39	0	0	0	39	0	0	0	0	39					
	Misc. cases	60	0	0	0	60	2	0	0	2	58					
	Execution	17	0	0	0	17	1	0	0	1	16					
	Total of civil cases	299	3	4	0	306	8	10	1	19	287					
	ST under section 302 ipc	11	0	0	0	11	0	0	0	0	0	11				
	Other session trial cases	93	0	6	0	99	2	0	0	2	97					
	Crl Appeals	32	0	0	0	32	0	0	0	0	32					
	Crl rev.	92	0	7	0	99	5	0	0	5	94					
	Crl misc.	10	0	0	0	10	0	0	1	1	9					
	Spl, ST	0	0	0	0	0	0	0	0	0	0					
Total of Crl cases	238	0	13	0	251	7	0	1	8	243						
Grand Total	537	3	17	0	557	15	10	2	27	530						

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Statements showing the pendency and disposal of cases in the Court of 2nd ADJ Roorkee in the month July 2015

Name of the p.o.	Nature of Cases	Pending of the Month	Institution			Total of Column 3 to 6	Disposal			Total of columns 8 to 10	Pending at the close of the month	Total working days	Total work done	Percent -age	Stayed by the Superior Courts	
			original institution	recd by transfer	otherwise		After full trial	By transfer	Otherwise							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	
Sh. Arvind Kumar	O.S.	0	0	0	0	0	0	0	0	0	0	21.5	21.88	101.76%		
	SCC	9	0	1	0	10	0	0	0	0	10					
	CA	57	0	6	0	63	5	0	1	6	57					
	MCA	22	0	0	0	22	2	0	0	2	20					
	RCA	3	0	0	0	3	0	0	0	0	3					
	SCCR	7	0	1	0	8	0	0	0	0	8					
	CR	14	0	4	0	18	0	0	0	0	18					
	PPA	0	0	0	0	0	0	0	0	0	0					
	MACT	35	0	2	0	37	1	0	1	2	35					
	Matrimonial Case	0	0	0	0	0	0	0	0	0	0					
	L.A	0	0	0	0	0	0	0	0	0	0					
	Misc. cases	17	1	0	0	18	3	0	0	3	15					
	Execution	6	0	0	0	6	1	0	0	1	5					
	Total of civil cases	170	1	14	0	185	12	0	2	14	171					
	ST under section 302 ipc	33	0	0	0	33	0	0	0	0	0	33				
	Other session trial cases	152	0	8	0	160	10	0	0	10	150					
	Crl Appeals	17	0	4	0	21	0	0	0	0	21					
	Crl rev.	102	0	11	0	113	6	0	0	6	107					
	Crl misc.	14	0	0	0	14	7	0	0	7	7					
	Spl. ST NDPS	24	0	1	0	25	0	0	0	0	25					
Total of Crl cases	342	0	24	0	366	23	0	0	23	343				0		
Grand Total	512	1	38	0	551	35	0	2	37	514				0		

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Statements showing the pendency and disposal of cases in the Court of CJ (SD) Haridwar in the month July 2015

Name of the p.o.	Nature of Cases	Pending of the Month	Institution			Total of Column3 to 6	Disposal			Total of columns 8 to 10	Pending at the close of the month	Total working days	Total work done	Percent -age	Stayed by the Superior Courts	
			original institution	recd by transfer	otherwise		After full trial	By transfer	Other wise							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	
Smt. Deepali Sharma	O.S.	693	40	1	0	734	3	0	0	3	731	8	14.8	185.00%	10	
	SCC	74	1	0	0	75	0	0	0	0	75				2	
	CA	0	0	0	0	0	0	0	0	0	0					
	MCA	0	0	0	0	0	0	0	0	0	0					
	RCA	0	0	0	0	0	0	0	0	0	0					
	SCCR	0	0	0	0	0	0	0	0	0	0					
	CR	0	0	0	0	0	0	0	0	0	0					
	PPA	25	1	0	0	26	0	0	0	0	0	26				4
	MACT	0	0	0	0	0	0	0	0	0	0	0				
	Matrimonial Case	0	0	0	0	0	0	0	0	0	0	0				
	L.A	0	0	0	0	0	0	0	0	0	0	0				
	Misc. cases	179	20	0	0	199	2	0	20	22	177					1
	Execution	70	3	0	0	73	0	0	0	0	73					11
	Total of civil cases	1041	65	1	0	1107	5	0	20	25	1082					28
	STunder section302ipc	0	0	0	0	0	0	0	0	0	0	0				
	Other session trial cases	0	0	0	0	0	0	0	0	0	0	0				
	Crl Appeals	0	0	0	0	0	0	0	0	0	0	0				
Crl rev.	0	0	0	0	0	0	0	0	0	0	0					
Crl misc.	0	0	0	0	0	0	0	0	0	0	0					
Total of Crl cases	0	0	0	0	0	0	0	0	0	0	0					
Grand Total	1041	65	1	0	1107	5	0	20	25	1082						

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2015

Name of the p.o.	Nature of Cases	Pending of the Month	Institution			Total of Column 3 to 6	Disposal			Total of columns 8 to 10	Pending at the close of the month	Total working days	Total work done	Percent -age	Stayed by the Superior Courts
			original institution	recd by transfer	other wise		After full trial	By transfer	Otherwise						
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
Sh. Sudhir Kumar Singh	O.S.	231	0	1	0	232	4	0	5	9	223	12	17.2	143.33%	5
	SCC	1	0	0	0	1	0	0	0	0	1				
	CA	0	0	0	0	0	0	0	0	0	0				
	MCA	0	0	0	0	0	0	0	0	0	0				
	RCA	0	0	0	0	0	0	0	0	0	0				
	SCCR	0	0	0	0	0	0	0	0	0	0				
	CR	0	0	0	0	0	0	0	0	0	0				
	PPA	0	0	0	0	0	0	0	0	0	0				
	MACT	0	0	0	0	0	0	0	0	0	0				
	Matrimonial Case	0	0	0	0	0	0	0	0	0	0				
	LandAcquisition	0	0	0	0	0	0	0	0	0	0				
	Misc. cases	83	2	0	0	85	0	0	0	0	85				
	Execution	19	0	0	0	19	0	0	0	0	19				
	Total of civil cases	334	2	1	0	337	4	0	5	9	328				5
	STunder section302ipc	0	0	0	0	0	0	0	0	0	0				
	Other session trial cases	0	0	0	0	0	0	0	0	0	0				
	Crl Appeals	0	0	0	0	0	0	0	0	0	0				
	Crl rev.	0	0	0	0	0	0	0	0	0	0				
	Crl misc.	0	0	0	0	0	0	0	0	0	0				
	Total of Crl cases	0	0	0	0	0	0	0	0	0	0				
Grand Total	334	2	1	0	337	4	0	5	9	328					

Statement No. B1

2015

Name of the p.o.	Nature of Cases	Pending of the Month	Institution			Total of Column 3 to 6	Disposal			Total of columns 8 to 10	Pending at the close of the month	Total working days	Total work done	Percent -age	Stayed by the Superior Courts	
			original institution	recd by transfer	other wise		After full trial	By transfer	Otherwise							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	
Sh. Madam Ram	O.S.	136	0	0	0	136	1	0	1	2	134	8	5.1	63.75%		
	SCC	1	0	0	0	1	0	0	0	0	1					
	CA	0	0	0	0	0	0	0	0	0	0					
	MCA	0	0	0	0	0	0	0	0	0	0					
	RCA	0	0	0	0	0	0	0	0	0	0					
	SCCR	0	0	0	0	0	0	0	0	0	0					
	CR	0	0	0	0	0	0	0	0	0	0					
	PPA	0	0	0	0	0	0	0	0	0	0					
	MACT	0	0	0	0	0	0	0	0	0	0					
	Matrimonial Case	0	0	0	0	0	0	0	0	0	0					
	LandAcquisition	0	0	0	0	0	0	0	0	0	0					
	Misc. cases	50	0	0	0	50	0	0	0	0	50					
	Execution	8	0	0	0	8	0	0	0	0	8					
	Total of civil cases	195	0	0	0	0	195	1	0	1	2	193				
	ST under section 302ipc	0	0	0	0	0	0	0	0	0	0	0				
	Other session trial cases	0	0	0	0	0	0	0	0	0	0	0				
	CrI Appeals	0	0	0	0	0	0	0	0	0	0	0				
	CrI rev.	0	0	0	0	0	0	0	0	0	0	0				
	CrI misc.	0	0	0	0	0	0	0	0	0	0	0				
	Total of CrI cases	0	0	0	0	0	0	0	0	0	0	0				
Grand Total	195	0	0	0	0	195	1	0	1	2	193					

Statement No. B1

Statements showing the pendency and disposal of cases in the Court of CJ (JD) Haridwar in the month July 2015

Name of the p.o.	Nature of Cases	Pending of the Month	Institution			Total of Column 3 to 6	Disposal			Total of columns 8 to 10	Pending at the close of the month	Total working days	Total work done	Percent -age	Stayed by the Superior Courts
			original institution	recd by transfer	otherwise		After full trial	By transfer	Otherwise						
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
Sh. Ravi Sankar Mishra	O.S.	411	41	1	0	453	1	0	14	15	438	22	11.1	50.45%	
	SCC	55	0	0	0	55	1	0	1	2	53				
	CA	0	0	0	0	0	0	0	0	0	0				
	MCA	0	0	0	0	0	0	0	0	0	0				
	RCA	0	0	0	0	0	0	0	0	0	0				
	SCCR	0	0	0	0	0	0	0	0	0	0				
	CR	0	0	0	0	0	0	0	0	0	0				
	PPA	0	0	0	0	0	0	0	0	0	0				
	MACT	0	0	0	0	0	0	0	0	0	0				
	Matrimonial Case	0	0	0	0	0	0	0	0	0	0				
	LandAcquisition	0	0	0	0	0	0	0	0	0	0				
	Misc. cases	296	23	0	0	319	21	0	14	35	284				
	Execution	52	4	0	0	56	1	0	0	1	55				
	Total of civil cases	814	68	1	0	883	24	0	29	53	830				
	STunder section302ipc	0	0	0	0	0	0	0	0	0	0				
	Other session trial cases	0	0	0	0	0	0	0	0	0	0				
	Crl Appeals	0	0	0	0	0	0	0	0	0	0				
	Crl rev.	0	0	0	0	0	0	0	0	0	0				
Crl misc.	0	0	0	0	0	0	0	0	0	0					
Total of Crl cases	0	0	0	0	0	0	0	0	0	0					
Grand Total	814	68	1	0	883	24	0	29	53	830					

Statement No. B1

Statements showing the pendency and disposal of cases in the Court of 1 ACJ (JD) Haridwar in the month July 2015

Name of the p.o.	Nature of Cases	Pending of the Month	Institution			Total of Column 3 to 6	Disposal			Total of columns 8 to 10	Pending at the close of the month	Total working days	Total work done	Percent -age	Stayed by the Superior Courts
			original institution	recd by transfer	otherwise		After full trial	By transfer	Otherwise						
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
Km. Sama Nargish	O.S.	404	0	3	0	407	1	1	2	4	403	18.4	24.1	136.41%	5
	SCC	0	0	0	0	0	0	0	0	0	0				
	CA	0	0	0	0	0	0	0	0	0	0				
	MCA	0	0	0	0	0	0	0	0	0	0				
	RCA	0	0	0	0	0	0	0	0	0	0				
	SCCR	0	0	0	0	0	0	0	0	0	0				
	CR	0	0	0	0	0	0	0	0	0	0				
	PPA	0	0	0	0	0	0	0	0	0	0				
	MACT	0	0	0	0	0	0	0	0	0	0				
	Matrimonial Case	0	0	0	0	0	0	0	0	0	0				
	LandAcquisition	0	0	0	0	0	0	0	0	0	0				
	Misc. cases	32	0	0	0	0	32	0	0	0	0	32			
	Execution	13	0	0	0	0	13	0	0	0	0	13			
	Total of civil cases	449	0	3	0	0	452	1	1	2	4	448			
	STunder section302ipc	0	0	0	0	0	0	0	0	0	0	0			
	Other session trial cases	0	0	0	0	0	0	0	0	0	0	0			
	Crl Appeals	0	0	0	0	0	0	0	0	0	0	0			
Crl rev.	0	0	0	0	0	0	0	0	0	0	0				
Crl misc.	0	0	0	0	0	0	0	0	0	0	0				
Total of Crl cases	0	0	0	0	0	0	0	0	0	0	0				
Grand Total	449	0	3	0	0	452	1	1	2	4	448				

Statement No. B1

Statements showing the pendency and disposal of cases in the Court of 2 ACJ (JD) Haridwar in the month July 2015

Name of the p.o.	Nature of Cases	Pending of the Month	Institution			Total of Column 3 to 6	Disposal			Total of columns 8 to 10	Pending at the close of the month	Total working days	Total work done	Percent -age	Stayed by the Superior Courts	
			original institution	recd by transfer	otherwise		After full trial	By transfer	Otherwise							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	
Vacant	O.S.	347	0	0	0	347	0	5	0	5	342					
	SCC	0	0	0	0	0	0	0	0	0	0					
	CA	0	0	0	0	0	0	0	0	0	0					
	MCA	0	0	0	0	0	0	0	0	0	0					
	RCA	0	0	0	0	0	0	0	0	0	0					
	SCCR	0	0	0	0	0	0	0	0	0	0					
	CR	0	0	0	0	0	0	0	0	0	0					
	PPA	0	0	0	0	0	0	0	0	0	0					
	MACT	0	0	0	0	0	0	0	0	0	0					
	Matrimonial Case	0	0	0	0	0	0	0	0	0	0					
	LandAcquisition	0	0	0	0	0	0	0	0	0	0					
	Misc. cases	11	1	0	0	0	12	0	0	0	0	12				
	Execution	2	0	0	0	0	2	0	0	0	0	2				
	Total of civil cases	360	1	0	0	0	361	0	5	0	5	356				
	STunder section302ipc	0	0	0	0	0	0	0	0	0	0	0				
	Other session trial cases	0	0	0	0	0	0	0	0	0	0	0				
	CrI Appeals	0	0	0	0	0	0	0	0	0	0	0				
	CrI rev.	0	0	0	0	0	0	0	0	0	0	0				
	CrI misc.	0	0	0	0	0	0	0	0	0	0	0				
	Total of CrI cases	0	0	0	0	0	0	0	0	0	0	0				
Grand Total	360	1	0	0	0	361	0	5	0	5	356					

Statement No. B1

Statements showing the pendency and disposal of cases in the Court of CJ (SD) Roorkee in the month July 2015

Name of the p.o.	Nature of Cases	Pending of the Month	Institution			Total of Column 3 to 6	Disposal			Total of columns 8 to 10	Pending at the close of the month	Total working days	Total work done	Percent -age	Stayed by the Superior Courts
			original institution	recd by transfer	otherwise		After full trial	By transfer	Otherwise						
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
Sh. D.S Adhikari	O.S.	456	18	0	6	480	0	0	11	11	469	23.5	15	63.82%	
	SCC	31	1	0	0	32	0	0	0	0	32				
	CA (Nagar Nigam)	1	0	0	0	1	0	0	0	0	1				
	MCA	0	0	0	0	0	0	0	0	0	0				
	RCA	0	0	0	0	0	0	0	0	0	0				
	SCCR	0	0	0	0	0	0	0	0	0	0				
	CR	0	0	0	0	0	0	0	0	0	0				
	PPA	24	2	0	0	26	3	0	0	3	23				
	MACT	0	0	0	0	0	0	0	0	0	0				
	Matrimonial Case	0	0	0	0	0	0	0	0	0	0				
	LandAcquisition	0	0	0	0	0	0	0	0	0	0				
	Misc. cases	66	17	0	1	84	5	0	1	6	78				
	Execution	40	1	0	0	41	4	0	2	6	35				
	Total of civil cases	618	39	0	7	664	12	0	14	26	638				
	STunder section302ipc	0	0	0	0	0	0	0	0	0	0				
	Other session trial cases	0	0	0	0	0	0	0	0	0	0				
	CrI Appeals	0	0	0	0	0	0	0	0	0	0				
	CrI rev.	0	0	0	0	0	0	0	0	0	0				
CrI misc.	0	0	0	0	0	0	0	0	0	0					
Total of CrI cases	0	0	0	0	0	0	0	0	0	0					
Grand Total	618	39	0	7	664	12	0	14	26	638					

Statement No. B1

Statements showing the pendency and disposal of cases in the Court of ACJ (SD)Roorkee in the month July 2015

Name of the p.o.	Nature of Cases	Pending of the Month	Institution			Total of Column 3 to 6	Disposal			Total of columns 8 to 10	Pending at the close of the month	Total working days	Total work done	Percent -age	Stayed by the Superior Courts	
			original institution	recd by transfer	otherwise		After full trial	By transfer	Otherwise							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	
Sh. Sudhir Tomar	O.S.	293	0	0	5	298	0	0	10	10	288	20.7	24.58	118.74%		
	SCC	4	0	0	0	4	0	0	0	0	4					
	CA	0	0	0	0	0	0	0	0	0	0					
	MCA	0	0	0	0	0	0	0	0	0	0					
	RCA	0	0	0	0	0	0	0	0	0	0					
	SCCR	0	0	0	0	0	0	0	0	0	0					
	CR	0	0	0	0	0	0	0	0	0	0					
	PPA	1	0	0	0	1	0	0	0	0	0	1				
	MACT	0	0	0	0	0	0	0	0	0	0	0				
	Matrimonial Case	0	0	0	0	0	0	0	0	0	0	0				
	Land Acquisition	0	0	0	0	0	0	0	0	0	0	0				
	Misc. cases	43	0	0	0	43	5	0	1	6	6	37				
	Execution	6	0	0	0	6	0	0	2	2	2	4				
	Total of civil cases	347	0	0	5	352	5	0	13	18	18	334				
	ST under section 302 ipc	0	0	0	0	0	0	0	0	0	0	0				
	Other session trial cases	0	0	0	0	0	0	0	0	0	0	0				
	Crl Appeals	0	0	0	0	0	0	0	0	0	0	0				
Crl rev.	0	0	0	0	0	0	0	0	0	0	0					
Crl misc.	0	0	0	0	0	0	0	0	0	0	0					
Total of Crl cases	0	0	0	0	0	0	0	0	0	0	0					
Grand Total	347	0	0	5	352	5	0	13	18	18	334					

Statement No. B1

Statements showing the pendency and disposal of cases in the Court of CJ (JD) Roorkee in the month July 2015

Name of the p.o.	Nature of Cases	Pending of the Month	Institution			Total of Column 3 to 6	Disposal			Total of columns 8 to 10	Pending at the close of the month	Total working days	Total work done	Percent -age	Stayed by the Superior Courts
			original institution	recd by transfer	otherwise		After full trial	By transfer	Otherwise						
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
Sh. Harsh Yadav	O.S.	383	23	0	4	410	6	1	26	33	377	22.5	22.35	99.33%	5
	SCC	17	0	0	0	17	0	0	0	0	17				
	CA	0	0	0	0	0	0	0	0	0	0				
	MCA	0	0	0	0	0	0	0	0	0	0				
	RCA	0	0	0	0	0	0	0	0	0	0				
	SCCR	0	0	0	0	0	0	0	0	0	0				
	CR	0	0	0	0	0	0	0	0	0	0				
	PPA	0	0	0	0	0	0	0	0	0	0				
	MACT	0	0	0	0	0	0	0	0	0	0				
	Matrimonial Case	0	0	0	0	0	0	0	0	0	0				
	LandAcquisition	0	0	0	0	0	0	0	0	0	0				
	Misc. cases	210	3	0	0	213	7	0	16	23	190				
	Execution	37	0	0	0	37	3	0	1	4	33				1
	Total of civil cases	647	26	0	4	677	16	1	43	60	617				6
	STunder section302ipc	0	0	0	0	0	0	0	0	0	0				
	Other session trial cases	0	0	0	0	0	0	0	0	0	0				
	Crl Appeals	0	0	0	0	0	0	0	0	0	0				
Crl rev.	0	0	0	0	0	0	0	0	0	0					
Crl misc.	0	0	0	0	0	0	0	0	0	0					
Total of Crl cases	0	0	0	0	0	0	0	0	0	0					
Grand Total	647	26	0	4	677	16	1	43	60	617				3	

Statement No. B1

Statements showing the pendency and disposal of cases in the Court of 1 ACJ (jD) Roorkee in the month July 2015

Name of the p.o.	Nature of Cases	Pending of the Month	Institution			Total of Column 3 to 6	Disposal			Total of columns 8 to 10	Pending at the close of the month	Total working days	Total work done	Percent -age	Stayed by the Superior Courts
			original institution	recd by transfer	otherwise		After full trial	By transfer	Otherwise						
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
Km. Anita Kumari	O.S.	292	0	0	0	292	2	0	5	7	285	20.03	18.86	106.20%	
	SCC	0	0	0	0	0	0	0	0	0	0				
	CA	0	0	0	0	0	0	0	0	0	0				
	MCA	0	0	0	0	0	0	0	0	0	0				
	RCA	0	0	0	0	0	0	0	0	0	0				
	SCCR	0	0	0	0	0	0	0	0	0	0				
	CR	0	0	0	0	0	0	0	0	0	0				
	PPA	0	0	0	0	0	0	0	0	0	0				
	MACT	0	0	0	0	0	0	0	0	0	0				
	Matrimonial Case	0	0	0	0	0	0	0	0	0	0				
	LandAcquisition	0	0	0	0	0	0	0	0	0	0				
	Misc. cases	9	0	0	0	0	9	0	0	0	0	9			
	Execution	3	0	0	0	0	3	0	0	0	0	3			
	Total of civil cases	304	0	0	0	0	304	2	0	5	7	297			
	STunder section302ipc	0	0	0	0	0	0	0	0	0	0	0			
	Other session trial cases	0	0	0	0	0	0	0	0	0	0	0			
	Crl Appeals	0	0	0	0	0	0	0	0	0	0	0			
Crl rev.	0	0	0	0	0	0	0	0	0	0	0				
Crl misc.	0	0	0	0	0	0	0	0	0	0	0				
Total of Crl cases	0	0	0	0	0	0	0	0	0	0	0				
Grand Total	304	0	0	0	0	304	2	0	5	7	297				

Statement No. B1

Statements showing the pendency and disposal of cases in the Court of ADJ Laksar in the month July 2015

Name of the p.o.	Nature of Cases	Pending of the Month	Institution			Total of Column3 to 6	Disposal			Total of columns 8 to 10	Pending at the close of the month	Total working days	Total work done	Percent -age	Stayed by the Superior Courts	
			original institution	recd by transfer	otherwise		After full trial	By transfer	Otherwise							
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	
Sh. Sujeet Kumar	O.S.	0	0	0	0	0	0	0	0	0	0	23	26.67	115.96%	3	
	SCC	0	0	0	0	0	0	0	0	0	0					
	CA	24	0	0	0	24	1	0	0	1	23					
	MCA	7	0	0	0	7	0	0	0	0	7					
	RCA	0	0	0	0	0	0	0	0	0	0					
	SCCR	0	0	0	0	0	0	0	0	0	0					
	CR	5	0	0	0	5	0	0	0	0	5					
	PPA	0	0	0	0	0	0	0	0	0	0					
	MACT	10	0	0	0	10	0	0	0	0	10					
	Matrimonial Case	0	0	0	0	0	0	0	0	0	0					
	L.A	0	0	0	0	0	0	0	0	0	0					
	Misc. cases	7	0	0	0	7	0	0	0	0	7					
	Execution	1	1	0	0	2	0	0	0	0	0	2				
	Total of civil cases	54	1	0	0	0	55	1	0	0	1	54				
	STunder section302ipc	25	0	0	0	0	25	4	0	0	4	21				
	Other session trial cases	66	0	0	0	0	66	5	4	0	9	57				
	Crl Appeals	5	0	1	0	0	6	0	0	0	0	6				
	Crl rev.	23	0	3	0	0	26	7	0	0	7	19				
	Crl misc.	6	0	3	0	0	9	1	0	0	1	8				
	Total of Crl cases	125	0	7	0	0	132	17	4	0	21	111				0
Grand Total	179	1	7	0	0	187	18	4	0	22	165				0	

Statement No. B1

Statements showing the pendency and disposal of cases in the Court of CJ (SD) Laksar in the month July 2015

Name of the p.o.	Nature of Cases	Pending of the Month	Institution			Total of Column 3 to 6	Disposal			Total of columns 8 to 10	Pending at the close of the month	Total working days	Total work done	Percent -age	Stayed by the Superior Courts
			original institution	recd by transfer	otherwise		After full trial	By transfer	Otherwise						
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
Dr. Sheeshchandra	O.S.	342	11	0	0	353	2	0	2	4	349	13.36	18.66	140.00%	
	SCC	11	0	0	0	11	0	0	0	0	11				
	CA	0	0	0	0	0	0	0	0	0	0				
	MCA	0	0	0	0	0	0	0	0	0	0				
	RCA	0	0	0	0	0	0	0	0	0	0				
	SCCR	0	0	0	0	0	0	0	0	0	0				
	CR	0	0	0	0	0	0	0	0	0	0				
	PPA	0	0	0	0	0	0	0	0	0	0				
	MACT	0	0	0	0	0	0	0	0	0	0				
	Matrimonial Case	0	0	0	0	0	0	0	0	0	0				
	LandAcquisition	0	0	0	0	0	0	0	0	0	0				
	Misc. cases	43	2	0	0	45	0	0	2	2	43				
	Execution	9	0	0	0	9	0	0	0	0	9				
	Total of civil cases	405	13	0	0	418	2	0	4	6	412				
	STunder section302ipc	0	0	0	0	0	0	0	0	0	0				
	Other session trial cases	0	0	0	0	0	0	0	0	0	0				
	Crl Appeals	0	0	0	0	0	0	0	0	0	0				
Crl rev.	0	0	0	0	0	0	0	0	0	0					
Crl misc.	0	0	0	0	0	0	0	0	0	0					
Total of Crl cases	0	0	0	0	0	0	0	0	0	0					
Grand Total	405	13	0	0	418	2	0	4	6	412					

Statement No. B1

Statements showing the pendency and disposal of cases in the Court of CJ (JD) Laksar in the month July 2015

Name of the p.o.	Nature of Cases	Pending of the Month	Institution			Total of Column 3 to 6	Disposal			Total of columns 8 to 10	Pending at the close of the month	Total working days	Total work done	Percent -age	Stayed by the Superior Courts
			original institution	recd by transfer	otherwise		After full trial	By transfer	Otherwise						
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
Sh. Puneet Kumar	O.S.	551	24	0	0	575	3	0	25	28	547	13.8	20.6	67.00%	5
	SCC	0	0	0	0	0	0	0	0	0	0				
	CA	0	0	0	0	0	0	0	0	0	0				
	MCA	0	0	0	0	0	0	0	0	0	0				
	RCA	0	0	0	0	0	0	0	0	0	0				
	SCCR	0	0	0	0	0	0	0	0	0	0				
	CR	0	0	0	0	0	0	0	0	0	0				
	PPA	0	0	0	0	0	0	0	0	0	0				
	MACT	0	0	0	0	0	0	0	0	0	0				
	Matrimonial Case	0	0	0	0	0	0	0	0	0	0				
	LandAcquisition	0	0	0	0	0	0	0	0	0	0				
	Misc. cases	110	6	0	0	0	116	1	0	5	6	110			
	Execution	10	0	0	0	0	10	0	0	0	0	10			
	Total of civil cases	671	30	0	0	0	701	4	0	30	34	667			
	STunder section302ipc	0	0	0	0	0	0	0	0	0	0	0			
	Other session trial cases	0	0	0	0	0	0	0	0	0	0	0			
	Crl Appeals	0	0	0	0	0	0	0	0	0	0	0			
Crl rev.	0	0	0	0	0	0	0	0	0	0	0				
Crl misc.	0	0	0	0	0	0	0	0	0	0	0				
Total of Crl cases	0	0	0	0	0	0	0	0	0	0	0				
Grand Total	671	30	0	0	0	701	4	0	30	34	667				

STATEMENT NO. A1

Consolidated Statement showing the pendency and disposal of Criminal cases in the Haridwar Judgeship for the month of July 2015

Name of the Court	Nature of Cases	Pending from the last month	Institution			Total of Columns 3 to 6	Disposal			Total of Columns 8 to 10	Pending at the close of the month	Total Working days	Total work done	percentage	Stayed by the superior Courts
			Original Institution	Received by transfer	otherwise		After full trial	otherwise	by transfer						
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
Chief Judicial Magistrate Haridwar	Cases under section 302	10	1	0	0	11	0	1	0	1	10	20.24	43.09	215.45%	0
	Police challani	1466	107	20	0	1593	4	15	7	26	1567		43.69	215.85%	0
	Complaint Cases	1251	317	0	0	1568	0	220	8	228	1340				0
	Cases under Prevention of Food Adulteration Act	26	0	0	0	26	0	0	0	0	26				0
	Traffic Cases	4485	838	1	0	5324	0	481	935	1416	3908				0
	Other Criminal Cases	0	0	0	0	0	0	0	0	0	0				0
	TOTAL	7238	1263	21	0	8522	4	717	950	1671	6851				
Addl. Chief Judicial Magistrate Haridwar	Cases under section 302	0	0	0	0	0	0	0	0	0	0	19.32	16.74	86.65%	0
	Police challani	1252	20	40	0	1312	7	22	0	29	1283				30
	Complaint Cases	929	39	10	0	978	2	66	0	68	910				60
	Cases under Prevention of Food Adulteration Act	0	0	0	0	0	0	0	0	0	0				0
	Traffic Cases	142	42	0	0	184	0	42	0	42	142				0
	Other Criminal Cases	0	0	0	0	0	0	0	0	0	0				0
	TOTAL	2323	101	50	0	2474	9	130	0	139	2335				
Civil Judge (S.D.) Haridwar	Cases under section 302	0	0	0	0	0	0	0	0	0	0	0	0	0.00%	0
	Police challani	0	0	0	0	0	0	0	0	0	0				0
	Complaint Cases	0	0	0	0	0	0	0	0	0	0				0
	Cases under Prevention of Food Adulteration Act	0	0	0	0	0	0	0	0	0	0				0
	Traffic Cases	0	0	0	0	0	0	0	0	0	0				0
	Other Criminal Cases	0	0	0	0	0	0	0	0	0	0				0
	TOTAL	0	0	0	0	0	0	0	0	0	0				
1st Addl. Civil Judge (S.D.) Haridwar	Cases under section 302	0	0	0	0	0	0	0	0	0	0	9.2	13.97	151.85%	0
	Police challani	542	29	0	0	571	7	17	11	35	536				0
	Complaint Cases	419	18	0	0	437	1	9	0	10	427				0
	Cases under Prevention of Food Adulteration Act	0	0	0	0	0	0	0	0	0	0				0
	Traffic Cases	102	76	15	0	193	0	52	0	52	141				0
	Other Criminal Cases	0	0	3	0	3	0	3	0	3	0				0
	TOTAL	1083	73	38	0	1194	8	81	11	100	1094				

Name of the Court	Nature of Cases	Pending from the last month	Institution			Total of Columns 3 to 6	Disposal			Total of Columns 8 to 10	Pending at the close of the month	Total Working days	Total work done	percentage	Stayed by the superior Courts
			Original Institution	Received by transfer	otherwise		After full trial	otherwise	by transfer						
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
2nd Addl. Civil Judge (S.D.) Haridwar	Cases under section 302	0	0	0	0	0	0	0	0	0	0	12.88	6.38	49.53%	0
	Police challan	925	0	148	0	1073	4	3	1	8	1065				0
	Complaint Cases	1048	27	35	0	1110	0	8	1	9	1101				0
	Cases under Prevention of Food Adulteration Act	0	0	0	0	0	0	0	0	0	0				0
	Traffic Cases	0	16	53	0	69	0	10	0	10	59				0
	Other Criminal Cases	0	0	0	0	0	0	0	0	0	0				0
	TOTAL		1973	43	236	0	2252	4	21	2	27	2225			
Judicial Magistrate/Juvenile Justice Board Haridwar	Cases under section 302	28	0	1	0	29	3	0	0	3	26	22.08	22.24	100.72%	0
	Police challan	169	13	1	0	183	10	3	0	13	170				0
	Complaint Cases	5	0	0	0	5	0	1	0	1	4				0
	Cases under Prevention of Food Adulteration Act	0	0	0	0	0	0	0	0	0	0				0
	Traffic Cases	0	0	0	0	0	0	0	0	0	0				0
	Other Criminal Cases	0	0	0	0	0	0	0	0	0	0				0
	TOTAL		202	13	2	0	217	13	4	0	17	200			
Judicial Magistrate-II Haridwar	Cases under section 302	0	0	0	0	0	0	0	0	0	0	18.4	3.82	20.76%	0
	Police challan	627	5	14	0	646	2	8	0	10	636				7
	Complaint Cases	1152	45	5	0	1202	1	8	2	11	1191				19
	Cases under Prevention of Food Adulteration Act	0	0	0	0	0	0	0	0	0	0				0
	Traffic Cases	42	0	0	0	42	0	3	0	3	39				0
	Other Criminal Cases	0	0	0	0	0	0	0	0	0	0				0
	TOTAL		1821	50	19	0	1890	3	19	2	24	1866			
Judicial Magistrate-III Haridwar	Cases under section 302	0	0	0	0	0	0	0	0	0	0	0	0	0.00%	0
	Police challan	0	0	0	0	0	0	0	0	0	0				0
	Complaint Cases	0	0	0	0	0	0	0	0	0	0				0
	Cases under Prevention of Food Adulteration Act	0	0	0	0	0	0	0	0	0	0				0
	Traffic Cases	0	0	0	0	0	0	0	0	0	0				0
	Other Criminal Cases	0	0	0	0	0	0	0	0	0	0				0
	TOTAL		0	0	0	0	0	0	0	0	0				

Name of the Court	Nature of Cases	Pending from the last month	Institution			Total of Columns 3 to 6	Disposal			Total of Columns 8 to 10	Pending at the close of the month	Total Working days	Total work done	percentage	Stayed by the superior Courts
			Original Institution	Received by transfer	otherwise		After full trial	otherwise	by transfer						
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
Civil Judge (J.D.) Haridwar	Cases under section 302	0	0	0	0	0	0	0	0	0	0	0	0	0.00%	0
	Police challani	0	0	0	0	0	0	0	0	0	0	0	0		0
	Complaint Cases	0	0	0	0	0	0	0	0	0	0	0	0		0
	Cases under Prevention of Food Adulteration Act	0	0	0	0	0	0	0	0	0	0	0	0		0
	Traffic Cases	0	0	0	0	0	0	0	0	0	0	0	0		0
	Other Criminal Cases	0	0	0	0	0	0	0	0	0	0	0	0		0
	TOTAL		0	0	0	0	0	0	0	0	0	0	0		0

1st Addl. Civil Judge (J.D.) Haridwar	Cases under section 302	0	0	0	0	0	0	0	0	0	0	18.4	24.1	130.98%	0
	Police challani	529	10	0	0	539	5	0	2	7	532				11
	Complaint Cases	711	7	0	0	718	0	13	0	13	705				0
	Cases under Prevention of Food Adulteration Act	0	0	0	0	0	0	0	0	0	0				0
	Traffic Cases	660	48	3	0	711	0	209	1	210	501				0
	Other Criminal Cases	0	0	0	0	0	0	0	0	0	0				0
	TOTAL		1900	65	3	0	1968	5	222	3	230	1738			

2nd Addl. Civil Judge (J.D.) Haridwar	Cases under section 302	0	0	0	0	0	0	0	0	0	0	0	0	0.00%	0
	Police challani	595	0	0	1	596	0	0	574	574	22				0
	Complaint Cases	210	0	0	0	210	0	0	199	199	11				0
	Cases under Prevention of Food Adulteration Act	0	0	0	0	0	0	0	0	0	0				0
	Traffic Cases	550	0	0	0	550	0	0	550	550	0				0
	Other Criminal Cases	0	0	0	0	0	0	0	0	0	0				0
	TOTAL		1355	0	0	1	1356	0	0	1323	1323	33			

3rd Addl. Civil Judge (J.D.) Haridwar	Cases under section 302	0	0	0	0	0	0	0	0	0	0	0	0	0.00%	0
	Police challani	0	0	0	0	0	0	0	0	0	0				0
	Complaint Cases	0	0	0	0	0	0	0	0	0	0				0
	Food Adulteration Act	0	0	0	0	0	0	0	0	0	0				0
	Traffic Cases	0	0	0	0	0	0	0	0	0	0				0
	Other Criminal Cases	0	0	0	0	0	0	0	0	0	0				0
	TOTAL		0	0	0	0	0	0	0	0	0				0

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Name of the Court	Nature of Cases	Pending from the last month	Institution			Total of Columns 3 to 6	Disposal			Total of Columns 8 to 10	Pending at the close of the month	Total Working days	Total work done	percentage	Stayed by the superior Courts
			Original Institution	Received by transfer	otherwise		After full trial	otherwise	by transfer						
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
4th Addl. Civil Judge (J.D.) Haridwar	Cases under section 302	0	0	0	0	0	0	0	0	0	0	0	0	0.00%	0
	Police challani	0	0	0	0	0	0	0	0	0	0	0	0		0
	Complaint Cases	0	0	0	0	0	0	0	0	0	0	0	0		0
	Cases under Prevention of Food Adultration Act	0	0	0	0	0	0	0	0	0	0	0	0		0
	Traffic Cases	0	0	0	0	0	0	0	0	0	0	0	0		0
	Other Criminal Cases	0	0	0	0	0	0	0	0	0	0	0	0		0
	TOTAL		0	0	0	0	0	0	0	0	0	0	0		
Spl. J. M. Haridwar	Cases under section 302	0	0	0	0	0	0	0	0	0	0	0	0	0.00%	0
	Police challani	0	0	0	0	0	0	0	0	0	0	0	0		0
	Complaint Cases	0	0	0	0	0	0	0	0	0	0	0	0		0
	Cases under Prevention of Food Adultration Act	0	0	0	0	0	0	0	0	0	0	0	0		0
	Traffic Cases	0	0	0	0	0	0	0	0	0	0	0	0		0
	Other Criminal Cases	0	0	0	0	0	0	0	0	0	0	0	0		0
	TOTAL		0	0	0	0	0	0	0	0	0	0	0		
Addl. Chief Judicial Magistrate Roorkee Distt. Haridwar	Cases under section 302	3	1	0	0	4	0	0	1	1	3	15.18	22.64	149.14%	0
	Police challani	2031	70	103	0	2204	17	15	4	36	2168				17
	Complaint Cases	1477	74	1	0	1552	5	65	0	70	1482				17
	Cases under Prevention of Food Adultration Act	0	0	0	0	0	0	0	0	0	0				0
	Traffic Cases	380	65	0	0	445	0	47	0	47	398				0
	Other Criminal Cases	0	0	0	0	0	0	0	0	0	0				0
	TOTAL	3891	210	104	0	4205	22	127	5	154	4051				34
Addl. Civil Judge (S.D.) Roorkee Distt. Haridwar	Cases under section 302	2	0	0	0	2	0	0	0	0	2	20.7	24.58	118.74%	0
	Police challani	1084	15	0	0	1099	29	11	5	46	1053				13
	Complaint Cases	991	44	0	0	1035	0	83	0	83	952				12
	Cases under Prevention of Food Adultration Act	0	0	0	0	0	0	0	0	0	0				0
	Traffic Cases	187	11	0	0	198	0	119	0	119	79				0
	Other Criminal Cases	0	0	0	0	0	0	0	0	0	0				0
	TOTAL	2264	70	0	0	2334	29	213	6	248	2086				25

2

Name of the Court	Nature of Cases	Pending from the last month	Institution			Total of Columns 3 to 6	Disposal			Total of Columns 8 to 10	Pending at the close of the month	Total Working days	Total work done	percentage	Stayed by the superior Courts
			Original Institution	Received by transfer	otherwise		After full trial	otherwise	by transfer						
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
1st Judicial Magistrate Roorkee	Cases under section 302	1	0	0	0	1	0	0	1	1	0	20.7	15.91	76.86%	0
	Police challani	1379	70	1	0	1450	17	10	3	30	1420				0
	Complaint Cases	243	12	0	0	255	4	31	0	35	220				0
	Cases under Prevention of Food Adulteration Act	96	0	0	0	96	0	0	0	0	96				0
	Traffic Cases	135	8	0	0	143	0	9	0	9	134				0
	Other Criminal Cases	0	0	0	0	0	0	0	0	0	0				0
	TOTAL	1854	90	1	0	1945	21	50	4	75	1870				
Judicial Magistrate-II Roorkee Dist. Haridwar	Cases under section 302	0	0	0	0	0	0	0	0	0	0	0	0	0.00%	0
	Police challani	0	0	0	0	0	0	0	0	0	0				0
	Complaint Cases	0	0	0	0	0	0	0	0	0	0				0
	Cases under Prevention of Food Adulteration Act	0	0	0	0	0	0	0	0	0	0				0
	Traffic Cases	0	0	0	0	0	0	0	0	0	0				0
	Other Criminal Cases	0	0	0	0	0	0	0	0	0	0				0
	TOTAL	0	0	0	0	0	0	0	0	0	0				
Civil Judge (J.D.) Roorkee	Cases under section 302	0	0	0	0	0	0	0	0	0	0	0	0	0.00%	0
	Police challani	94	0	0	0	94	0	0	0	94	0				0
	Complaint Cases	3	0	0	0	3	0	0	1	1	2				2
	Cases under Prevention of Food Adulteration Act	0	0	0	0	0	0	0	0	0	0				0
	Traffic Cases	0	0	0	0	0	0	0	0	0	0				0
	Other Criminal Cases	0	0	0	0	0	0	0	0	0	0				0
	TOTAL	97	0	0	0	97	0	0	0	95	95	2			
1st Addl. Civil Judge (J.D.) Roorkee	Cases under section 302	1	0	0	0	1	0	0	0	0	1	18.86	20.03	106.20%	1
	Police challani	346	19	0	0	365	9	4	0	13	352				1
	Complaint Cases	90	5	0	0	95	1	6	0	7	88				1
	Cases under Prevention of Food Adulteration Act	0	0	0	0	0	0	0	0	0	0				0
	Traffic Cases	44	11	0	0	55	0	8	0	8	47				0
	Other Criminal Cases	0	0	0	0	0	0	0	0	0	0				0
	TOTAL	481	35	0	0	516	10	18	0	28	488				

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Name of the Court	Nature of Cases	Pending from the last month	Institution			Total of Columns 3 to 6	Disposal			Total of Columns 8 to 10	Pending at the close of the month	Total Working days	Total work done	percentage	Stayed by the superior Courts
			Original Institution	Received by transfer	otherwise		After full trial	otherwise	by transfer						
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16
2nd Addl. Civil Judge (J.D.) Roorkee	Cases under section 302	0	0	0	0	0	0	0	0	0	0	0	0	0.00%	0
	Police challani	0	0	0	0	0	0	0	0	0	0	0	0		0
	Complaint Cases	0	0	0	0	0	0	0	0	0	0	0	0		0
	Cases under Prevention of Food Adultration Act	0	0	0	0	0	0	0	0	0	0	0	0		0
	Traffic Cases	0	0	0	0	0	0	0	0	0	0	0	0		0
	Other Criminal Cases	0	0	0	0	0	0	0	0	0	0	0	0		0
	TOTAL	0	0	0	0	0	0	0	0	0	0	0	0	0	0.00%
Spl. J. M. Roorkee	Cases under section 302	0	0	0	0	0	0	0	0	0	0	0	0	0.00%	0
	Police challani	0	0	0	0	0	0	0	0	0	0	0	0		0
	Complaint Cases	0	0	0	0	0	0	0	0	0	0	0	0		0
	Cases under Prevention of Food Adultration Act	0	0	0	0	0	0	0	0	0	0	0	0		0
	Traffic Cases	0	0	0	0	0	0	0	0	0	0	0	0		0
	Other Criminal Cases	0	0	0	0	0	0	0	0	0	0	0	0		0
	TOTAL	0	0	0	0	0	0	0	0	0	0	0	0	0	0.00%

Civil Judge (S.D.) Laksar	Cases under section 302	0	0	0	0	0	0	0	0	0	0	13.36	18.66	139.67%	0
	Police challani	1618	45	0	0	1663	8	27	0	35	1628				0
	Complaint Cases	593	19	0	0	612	1	2	0	3	609				0
	Cases under Prevention of Food Adultration Act	0	0	0	0	0	0	0	0	0	0				0
	Traffic Cases	0	0	0	0	0	0	0	0	0	0				0
	Other Criminal Cases	0	0	0	0	0	0	0	0	0	0				0
	TOTAL	2211	64	0	0	2275	9	29	0	3	2237				
Civil Judge (J.D.) Laksar	Cases under section 302	0	0	0	0	0	0	0	0	0	0	20.6	13.62	66.12%	0
	Police challani	284	11	1	0	296	0	10	0	10	286				0
	Complaint Cases	67	1	0	0	68	0	4	0	4	64				0
	Cases under Prevention of Food Adultration Act	0	0	0	0	0	0	0	0	0	0				0
	Traffic Cases	0	0	0	0	0	0	0	0	0	0				0
	Other Criminal Cases	0	0	0	0	0	0	0	0	0	0				0
	TOTAL	351	12	1	0	364	0	14	0	14	350				

GRAND TOTAL	ALL Cases	29044	2089	475	1	31609	133	1649	2401	4183	27426				
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Prepared by
Checked by

Chief Judicial Magistrate
Haridwar